

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 499/2000

Tuesday this the 13th day of June, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

L.Mohanachandran
S/o Lakshmanan, Ex.Casual Labourer,
Door No.12,
Jeevanandan Road,
Behind Slaughter House,
Erode.1.

...Applicant

(By Advocate Mr.TCG Swamy (rep.)

Vs.

1. Union of India, represented by
the General Manager,
Southern Railway,
Madras.3.

2. The Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat.

...Respondents

(By Advocate Mr. James Kurien)

The application having been heard on 13.6.2000 the tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant a retrenched open line casual labourer has filed this application for a direction to the respondents to absorb him in any group D post by virtue of his communal status as well as by virtue of his length of service, duly finalising the proceedings initiated by the second respondent on 24.3.99.

2. The applicant in fact had made a representation seeking the relief to the second respondent on 24.6.99. Finding no response to this the applicant has filed this application.

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3. When the application came up for hearing, the learned counsel on either side agree that the application may be disposed of directing the respondents to consider the representation dated 24.6.99 (A2) and to give the applicant an appropriate reply within a reasonable time.

4. In the result, in the light of the submission of the learned counsel on either side, the application is disposed of directing the second respondent to consider the representation made by the applicant on 24.6.99 (A2) and to give the applicant an appropriate reply within a period of three months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 13th day of June, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

s.

List of annexure referred to:

Annexure A2: A true copy of the representation dated 24.6.99 addressed to the second respondent.

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